

LOK SABHA DEBATES

LOK SABHA

Thursday, June 26, 1980/Asadha 5,
1902 (Saka)

The Lok Sabha met at Eleven of the
Clock.

[MR. SPEAKER in the Chair]

MEMBER SWORN

Shri Virbhadra Singh (Mandi)

ORAL ANSWERS TO QUESTIONS

Unauthorised Passengers in Reserved Compartments

*264. SHRI G. Y. KRISHNAN:
Will the Minister of RAILWAYS be
pleased to state:

(a) whether Government are aware
that many unauthorised passengers
travel mostly in reserved compart-
ments from intermediary stations; and

(b) if so, the steps Government
have taken in this regard?

THE DEPUTY MINISTER IN THE
MINISTRY OF RAILWAYS (SHRI
MALLIKARJUN): (a) Cases of
unauthorised short-distance passengers
entering reserved coaches have been
reported.

(b) All the reserved coaches are
manned by Travelling Ticket Exa-
miners|Coach Attendants who are re-
quired to prevent the entry of un-
authorised passengers.

SHRI G. Y. KRISHNAN: The way
in which the answer has been given
shows that either the question has
not been understood or they are eva-
ding a proper answer.

It is true that the TTEs and coach
attendants are there in the trains,
but my question is specific regarding
unauthorised passengers who enter
reserved coaches at intermediate sta-
tions. What are the steps that the
Ministry is taking to prevent it?
That has not been answered. May I
know whether the number of un-
authorised passengers from intermi-
diate stations is increasing or decreas-
ing

SHRI MALLIKARJUN: The ques-
tion has been properly understood.
It is only from the intermediate sta-
tions that unauthorised passengers en-
ter the reserved coaches. Essential-
ly, the preventive measures taken
regularly are through the TTEs and
coach attendants, but because of the
deteriorating law and order situation,
sometimes a group of persons enter
at a particular station, and the resis-
tance put up by the TTE and the
coach conductor is not sufficient. In
such cases, these persons are asked
to get down at the next station. If
they do not do so the police take
them into custody and regular pro-
ceedings are taken against them.

SHRI G. Y. KRISHNAN: Again, it
has been avoided. I asked a specific
question whether the cases are in-
creasing or decreasing day by day.

SHRI MALLIKARJUN: They are
increasing in accordance with the in-
discipline of the people because of
the law and order situation. There-
fore, the administration is taking
maximum preventive measures.

SHRI G. Y. KRISHNAN: If it is increasing, what additional steps are they taking. They have not mentioned that. I would like to bring it to the notice of the Minister that nowadays these long distance trains are not being manned by the TTEs/Coach Attendants throughout the journey, from the starting point to the destination. That is why the entry of unauthorised passengers into the reserved coaches at intermediate stations is on the increase. Will the Minister take steps to see that the coaches are manned by regular TTEs/Coach Attendants from the starting point to the destination?

SHRI MALLIKARJUN: The hon. member's suggestion is a worthy one. But at the same time, may I reveal to the House that regular surprise checks are also being conducted once in a week or a fortnight. Such unauthorised travellers are arrested. There are a number of cases. For instance, in 1978-79, there were 38,847 cases of unauthorised persons travelling and this figure is increasing year by year. These unauthorised passengers are dealt with under Section 109 of Indian Railways Act. Penalties to the tune of Rs. 3.3 crores have been recovered by the Railways from such unauthorised passengers.

श्री राजेन्द्र प्रसाद यादव: मंत्री महोदय ने बताया कि बीच के स्टेशनों से अनधिकृत पैसेन्जर्स चलते हैं जो कि दूर से आने वाले पैसेन्जर्स के लिये समस्या खड़ी कर देते हैं। उन्होंने यह भी कहा कि कानून और व्यवस्था के कारण यह हो रहा है। मैं जानना चाहता हूँ कि दिल्ली के आस-पास कौन-कौन से स्टेशन ऐसे हैं जहाँ इस तरह की वारदातें होती हैं, उनको आइडेंटिफाई किया जा सकता है? वारदातें जो बढ़ती जा रही हैं, उनको रोकने के लिये कौन-कौन से एडीशनल स्टेप उठाये गये हैं? यह जो कहा कि कानून और व्यवस्था के कारण यह होता है और कानून व्यवस्था की हालत गिरती जा रही है

इसलिये यह हो रहा है, दूसरे सरकार का कहना है कि कानून और व्यवस्था की हालत सुधरती जा रही है, तो कौन सी बात सही है?

SHRI MALLIKARJUN: All that the hon. member has said is true. They are all interlinked.

SHRI R. P. YADAV: I had put specific questions. What are the intermediate stations where the unauthorised passengers get in?

SHRI MALLIKARJUN: At the moment, I do not have the information. At any moment, from any station, anybody may enter. There is no question of specific one single station which I can mention here. This is a regular feature all over the country.

SHRI R. P. YADAV: He will have to reply to my specific questions.

श्री मनोराम बागड़ी: अध्यक्ष महोदय, मंत्री जी को समझाइये, वह मेश्वर से बात करते हैं या आपसे बात करते हैं। मंत्री महोदय को तरीका समझाइये कि वह यहाँ किस से बात करें।

SHRI MALLIKARJUN: I have already informed the House the specific steps that have been taken by the Railway Administration to prevent the recurrence of such things in the future. The moment any unauthorised person enters a reserved coach, the TTE/Coach Attendant will try to resist. But at any place, if people get in groups, there will be some quarrel and all that. But there are also some good people among the unauthorised passengers, who when told would get down at the next station.

SHRI R. P. YADAV: The last part of my question has not been answered.... **

MR. SPEAKER: Not allowed. Mr. Parulekar.

SHRI BAPUSAHEB PARULEKAR:

I am sorry to mention that the reply given to this question shows that the Railway Ministry is taking this august House and the Members for granted. I entirely agree with the hon. Member, Mr. Krishnan, when he said that a proper answer has not been given.

The hon. Deputy Minister has mentioned in his reply that there are TTEs/Coach Attendants and so on and that some other steps are also being taken in this regard. In spite of all that, it is there for a long time and it is on increase. So I want to know what additional steps the Government propose to take as, we find, the steps which the Government is taking are totally inadequate in order to see that unauthorised passengers do not enter the reserved coaches.

रेल मंत्री (श्री कमलापीत त्रिपाठी):

मान्यवर, दख के साथ मुझे यह स्वीकार करना पड़ता है कि अनएथाराइज्ड आकूपेन्शन हो जाते हैं। मैं यह भी मानता हूँ कि यह टिकट-कलेक्टर या कोच एटेंडेंट के बूते की बात नहीं है कि उनको रोके। जब वे रोकने की कोशिश करते हैं, तो पीट दिये जाते हैं—दे आर बीटन। मेरे पास ऐसी बहुत सी रिपोर्ट्स हैं कि अगर उन्होंने अनएथाराइज्ड आकूपेन्ट्स को रोकने की कोशिश की, तो वे पीट दिये जाते हैं, मार दिये जाते हैं। इस लिए डर के मारे वे बोलते नहीं हैं। माननीय सदस्य ने पूछा है कि ऐसा किन स्टेशनों पर होता है, किन सबों में होता है। यह मुझ से न कहलायें, तो अच्छा है, क्योंकि बिहार भी उनमें से एक है। धनबाद में ऐसा खास तौर से होता है। मेरा प्रदेश, उत्तर प्रदेश, भी उनमें से एक है। अभी जो स्पेशल्ज चलीं, तो मुगलसराय में लोग घुस आये, धनबाद में घुस आये।

क्या स्टैप्स हम लें? स्टैप्स लेने के मामले में यह है कि पुलिस द्वारा स्टैप्स लेने पड़ेंगे। सदन के माननीय सदस्यों से मेरी प्रार्थना है कि अगर हम ऐसा कदम उठायें, तो वे कृपा कर के हमारा समर्थन करें।

श्री राम विलास पासवान: मंत्री महोदय ने कहा है कि इस सम्बन्ध में वे कदम उठा रहे हैं। यदि कोई अनएथाराइज्ड पैसेंजर घुसता है, तो उसके खिलाफ तो आप स्टैप्स लें लेंगे, लेकिन जो कन्डक्टर और टी. टी., ऐसे लेकर जायज पैसेंजर को छोड़ देता है और नाजायज पैसेंजर को बिठा देता है दस पंद्रह रुपये लेकर, जिसके कारण सौ रुपये की टिकट वाले सफर करते हैं, उनके खिलाफ आप क्या कार्यवाही कर रहे हैं? आपने एग्जाम्पल दिया है। ऐसे एग्जाम्पल तो रोज देखने में आते हैं। क्या मंत्री महोदय सी. आई. डी. के लोगों, गुप्तचर लोगों, को बहाल कर के इस बात की जांच करायेंगे कि टी. टी. और कन्डक्टर वगैरह पैसा ले कर अनएथाराइज्ड पैसेंजर को बिठा देते हैं और उन लोगों के विरुद्ध कार्यवाही करेंगे?

SHRI MALLIKARJUN: In such cases, definitely, the Railway administration has taken action against such irresponsible personnel of the railways, against TTEs, coach conductors and so on and so forth. There are a number of cases in which proper action has been taken.

श्री राम विलास पासवान : कैसे कार्यवाही करेंगे ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): There are special squads for the purpose. They conduct raids apart from the normal checks conducted by TTEs and conductors. Wherever the special squads come across such instances and the persons are found guilty, action has been taken against them.

PROF. N. G. RANGA: While appreciating the anxiety of my hon. friend to defend the railway administration, as they should, should they also not be willing to cooperate in seeing to it that there is no collusion between the so-called special squads and all these unauthorised passengers and put a stop to this menace in

an effective manner and in a determined manner?

SHRI KAMALAPATI TRIPATHI: The question is not, I think, connected with this.

PROF. N. G. RANGA: There is a collusion between your staff and the unauthorised passengers.

SHRI KAMALAPATI TRIPATHI: Let me tell you, whenever we get information, we take very strong action against them. We shall be taking very strong action against those who act like this. I would request the members of the House to give me information, if they have got such information, so that I may take action against them.

Refrigerated Wagons

*265. **SHRI K. A. RAJAN:** Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have any programme to provide refrigerated wagons for the safe and quick transport of easily perishable items of food;

(b) whether Government increased the number of refrigerated wagons for the transport of fish to interior places; and

(c) if so, the quantity of fish transported at present per day in refrigerated wagons in the country?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Railways already have 7 BG and 4 MG refrigerated vans for transport of fish and perishable traffic. There is at present no programme for manufacture of more such vans for want of traffic.

(b) No.

(c) The present per day average quantity of fish transported in refri-

gerated vans is about 65 quintals for 1979-80.

SHRI K. A. RAJAN: It is quite explicit from the very answer that the total quantity of marine products and perishable goods in transit was 65 quintals per day in 1979-80 and, according to the Minister's statement, the number of wagons or refrigerated vans is 7 BG and 4 MG only. The very pattern of export has changed in the present situation, especially of marine products. You know, Sir, that big businessmen and big exporters can very well afford to have their own refrigerated vans and all these facilities, but the poor fisherman cannot get a paisa at the catching site and they find it difficult to send their product to the business site because of non-availability of transport for marine products and perishable goods. So, as this comes under the priority list, will the Minister be pleased to put more wagons on the rails, of this type, in the best interests of the fishermen as well as in the best interests of consumers?

SHRI MALLIKARJUN: In the best interests of fishermen and in the best interests of the country, definitely the suggestion of the Hon. Member would be examined, but the present position is this.

SHRI K. A. RAJAN: In case he would be pleased to examine it, I would like to know whether in my State, which produces the maximum tonnage of marine products and which is one of the highest exporting States, the Minister would be pleased to put more wagons, in the best interests of the consumers as well as the fishermen.

SHRI MALLIKARJUN: It is a later issue Sir.

श्री जगपाल सिंह : मंत्री महोदय यह बतलाने की कृपा करेंगे कि जो मछली और इस तरह के दूसरे खाद्य पदार्थ हैं जो पेरिशेबल हैं, बहुत जल्दी खराब होते हैं और